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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 60(RE 2013)/2009-2014
NEW DELHI, DATED THE 15th MAY, 2014

Subject: -Enlistment under Appendix 4C- Agencies Authorized to issue Certificate of Origin (Non-Preferential).

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby authorizes Trade Promotion Council of India to issue Certificate of Origin (Non Preferential):

Trade Promotion Council of India
JA-24C Khirki Extension, Malviya Nagar,
New Delhi-110 017.
[Tel: 011-41024340](tel:011-41024340): Fax: 011-41018109
e-mail: info@tpci.in
Homepage: www.tpci.in.

2. Accordingly, name of the above agency is added at Serial No. 12 (Delhi) of Appendix 4C (List of Agencies Authorized to issue Certificated of Origin-Non-Preferential) to Handbook of Procedure Vol.I, 2009-2014 (Appendices & ANFs).

3. Effect of this Public Notice:

Trade Promotion Council of India is enlisted for issuing Certificate of Origin (Non Preferential).

Sd/-
(Pravir Kumar)
Director General of Foreign Trade
Email: dgft@nic.in